

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

Subject:- Ban on inter-District appointments, postings and transfers of District Cadre Staff.

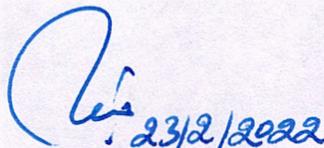
ORDER

No. 230 of 2021/psy

Dated: 23-02-2022

There shall be a complete ban on inter-District appointments, postings and transfers of District Cadre Staff member of UTs of J&K and Ladakh and no request in this regard shall be entertained.

(By Order)

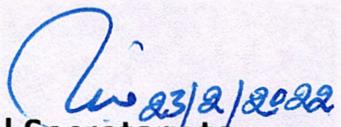

(Rajeev Gupta)

Principal Secretary to
Hon'ble the Chief Justice

No.: 708-15/psy-607 Dated: 23-02-2022

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.
5. All the Principal District & Sessions Judge's UTs of J&K and Ladakh
.....for information.
5. Director Finance High Court of J&K and Ladakh for information
6. Chief Librarian, High Court of J&K and Ladakh, Kashmir/Jammu for record.
7. Incharge, NIC High Court Wing, Jammu for uploading on High Court website.
8. Order file.


Principal Secretary to
Hon'ble the Chief Justice